

SL. No.139

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Physical Hearing )**

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)  
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/26/2022 in CP No.440/241/HDB/2019
NAME OF THE COMPANY	SulakshnaWires Pvt Ltd & another
NAME OF THE PETITIONER(S)	Meeera Rahimtulla Shaik
NAME OF THE RESPONDENT(S)	SulakshnaWires Pvt Ltd & another
UNDER SECTION	241

**ORDER**

Learned Counsel for both sides appeared.

**IA 26/2022** - At request of the Learned Counsel for Corporate Debtor that he is not well today, for hearing, list the matter on 12.01.2023.

Both the counsel shall be present physically for hearing on the next hearing date.

**Sd/-**

**MEMBER (TECHNICAL)**

**Syamala**

**Sd/-**

**MEMBER (JUDICIAL)**